

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL  
JUDGE, DELHI (WEST)-02**

**SUIT NO.       /2020**

Raj Kumar

Plaintiff

Versus

Ms. Komal & Another

Defendants

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:09/07/2020 (2.00 P.M to 2.29 P.M)

Present:- Sh. M.B. Harikant, Ld. Counsel for plaintiff. (Mobile No.9818908789, 9871830452) (E-mail ID of Sh. M.B. Harikant : [Mharikant@hotmail.com](mailto:Mharikant@hotmail.com))

Sh. Jai Subhash Thakur, Ld. Counsel for defendant no.1. (Mobile No.9311008301 & 8285585599) (E-mail ID of Sh. Jai Subhash Thakur : [jaisubhashthakur@gmail.com](mailto:jaisubhashthakur@gmail.com))

1. Vakalatnama on behalf of the defendant no.1 was filed electronically on 29/06/2020, let it be checked and taken on record. Thereafter, a document showing allotment in favour of the plaintiff was filed on behalf of the plaintiff electronically on 07/07/2020. Let it be taken on record.

2. Written statement on behalf of the defendant no.1 was filed alongwith certain documents electronically on 08/07/2020 after supplying the advance copy to the plaintiff. Let it be taken on record.

3. In the written statement, it is alleged by the defendant no.1 that she is legally wedded wife of the plaintiff. She has further alleged that the plaintiff has mistreated her due to which she herself left the matrimonial home and went to her parental house. Photographs have been placed on record by the defendant no.1 to show that she is the legally wedded wife of the plaintiff.

4. During the course of arguments, Ld. Counsel for defendant no.1 stated that he wishes to file more photographs/documents on record and he prayed for a week's time for the said purpose. Let the photographs/documents be filed within a week electronically after supplying advance copy to the plaintiff.

Put up for further proceedings/arguments on maintainability on 22/07/2020.

Parties are directed to file the plaint, written statement and documents etc physically within 3 days from today in the court.

A copy of this order be sent to the Ld. Counsel for plaintiff as well as counsel for defendant no.1 and also to the filing branch Tis Hazari Court, Delhi for uploading the same on the official website of the District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.09/07/2020